

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3674**

**TO BE ANSWERED ON THE 17TH DECEMBER, 2024/ AGRAHAYANA 26, 1946
(SAKA)**

INSTALLATION OF CHECKING DEVICES OF INTER-STATE BORDERS

3674. SMT. ROOPKUMARI CHOUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to formulate any plan to prevent drug smuggling, cow smuggling, human trafficking by installing modern checking devices like scanners and modern cameras at inter-State borders; and

(b) if not, whether the Government proposes to issue any directions to the State Governments for mandatory installation of such devices?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India and State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies. However, the Ministry of Home Affairs have issued advisories to States and UTs, from time to time, to maintain law and order and ensure that any person who takes law into his/her own hand is punished promptly as per law.
